

RAJYA SABHA

Wednesday, the 2nd March, 2016/12th Phalguna, 1937 (Saka)

The House met at eleven of the clock,

MR. CHAIRMAN *in the Chair.*

PAPERS LAID ON THE TABLE

सुश्री मायावती (उत्तर प्रदेश): माननीय उपसभापति जी, ...(व्यवधान)... मानव संसाधन विकास मंत्री ने हैदराबाद यूनिवर्सिटी के एक दलित छात्र ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: Now, Papers to be laid on the Table.
...(Interruptions)...

I. Notifications of the Ministry of Commerce and Industry

II. Report and Accounts (2014-15) of CAPEXIL, Kolkata and related papers

THE MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS AND
THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS
(SHRI MUKHTAR ABBAS NAQVI): Sir, on behalf of Shrimati Nirmala Sitharaman, I
lay on the Table:—

I. A copy each (in English and Hindi) of the following Notifications of the
Ministry of Commerce and Industry (Department of Commerce), under sub-
section (3) of Section 32 of the Tobacco Board Act, 1975:—

(a) S.O. 356 (E), dated the 4th February, 2016, authorizing the Tobacco
Board to admit from the date of publication of this notification and upto
the 31st March, 2016 the registered traders and dealers of the Tobacco
Board to purchase at its auction platforms in the State of Karnataka the
excess flue cured Virginia tobacco produced by the registered growers
and flue cured Virginia tobacco produced by the unregistered growers in
the State of Karnataka.

(b) S.O. 357 (E), dated the 4th February, 2016, relaxing the operation of
the provisions of the said Act in the State of Karnataka from the date
of publication of this notification and ending on 31st March, 2016
and permitting the sale of excess flue cured Virginia tobacco crop of
the registered growers and flue cured Virginia tobacco crop of the
unregistered growers at the auction platforms authorized by the Tobacco
Board.

[Placed in Library. See No. L.T. 4298/16/16]

II. A copy each (in English and Hindi) of the following papers:—

- (a) Fifty-seventh Annual Report and Accounts of the CAPEXIL (formerly Chemicals and Allied Products Export Promotion Council), Kolkata, for the year 2014-15, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Council.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. *See* No. L.T. 4295/16/16]

...(Interruptions)...

Reports and Accounts (2014-15) of Library, Museum and Cultural Centre and related papers

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE; THE MINISTER OF STATE OF THE MINISTRY OF TOURISM AND THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (DR. MAHESH SHARMA): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

- (i) (a) Annual Report and Accounts of the Khuda Bakhsh Oriental Public Library, Patna, for the year 2014-15, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Library.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (i) (a) above. [Placed in Library. *See* No. L.T. 4304/16/16]
- (ii) (a) Annual Report and Accounts of the Salar Jung Museum, Hyderabad, for the year 2014-15, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Museum.
- (c) Statement giving reasons for delay in laying the papers mentioned at (ii) (a) above. [Placed in Library. *See* No. L.T. 4303/16/16]
- (iii) (a) Annual Report and Accounts of the Eastern Zonal Cultural Centre (EZCC), Kolkata, for the year 2014-15, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Centre.
- (c) Statement giving reasons for delay in laying the papers mentioned at (iii) (a) above. [Placed in Library. *See* No. L.T. 4305/16/16]